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नहीं दिया जाए ? जब उन्होंने बिल का भुगतान नहीं किया था, तो उन्हें परीक्षा में बैठने क्यों दिया गया ?

श्रोमतो शोला कोल: सवाल जा उन्होंने पूछा है वह सही है कि उन्हें इम्तिहान में बैठने को इजाजत दो गयी जबकि उन्होंने पेमेट नहीं किया था । वहां इस तरह का....

श्राध्यक्ष महोदय : कानून नही था ।

श्रीमती शीला कोल: वहां इस तरह का कानून नहीं था। वहां का तरीका यह है कि.....

ग्राध्यक्ष महोदय: जो ग्राये, खा कर चला जाए ।

श्रीमतो शोला कौम : जो वहां के एडिमिनिस्ट्रेशन के नियम हैं, जो कि इन लड़कों ने फोलों नहीं किये ग्रीर जिसकी वजह से यह सब हुगा, वे यह हैं जो मेम का पैता नहीं देंगे उनको डिग्रीज नहीं दी जाएंगी । मेस का सारा सिस्टम भी रिक्यु हो रहा है । बिल्स उनके मां-बाप को भेजे जा रहे हैं, जिनसे कि पैसा लिया जा सकता है ग्रीर वह लिये जाने की कोशिश की जा रही है । उसमें से कुछ मिला है ।

MR. SPEAKER: Next question— Shri Jitendra Prasad.

SHRI RASHEED MASOOD: rose. .. (Interruptions)

AN HON. MEMBER: How can you allow him?

MR. SPEAKER; It is all right. I have allowed him.

श्री रसीद मसूद: मैं तो इस पर एक महीने से लड़ रहा हूं। मृझे तो इस पर बहुत जरूरी सवाल पूछना है। DR. SUBRAMANIAM SWAMY: You cannot be so rigid.

ग्रध्यक्ष महोवय : ग्रन्छा पूछिये ।

श्री रशांद मसूद : मेरा सवाल यह है कि जिन लोगों ने जो ड्यूज पे नहीं किये उनमें से कितने लोग ऐसे हैं जो कि स्कोलरिशप पा रहे थे भौर कितने लोग ऐसे है जो कि प्रोफेसर भौर रिजस्ट्रार साहेबान के रिश्तेदार हैं ?

ग्रध्यक्ष महोदय . यह कैसे पता लगेगा? इसके लिए तो भ्रापको सेप्रेट क्वेंशन करना होगा ।

श्रो रशोद मसूद : जब श्रोरिजनल क्वेश्वन में यह पूछा गया है तो फिर यह सवाल पूछा जा सकता है कि कितने लोग स्कोलरिशप पा रहे थ । ग्रगर ग्राप श्रोफेसर साहब वाली बात निकाल भी दें तो यह तो पूछा जा सकता है कि कितने लोग स्कोलरिशप पा रहे थे ?

ग्रध्यक्ष महोदय: यह डिटेल का सवाल है। ग्रगर उनको पता है तो, वह बता देंगे।

## (ब्यवधान)

MR. SPEAKER: You should put a separate question for this.

DR. SUBRAMANIAM SWAMY: The University is in a total mess. Let her give an assurance that she will get it and place it on the Table of the House.

## Review of History and Language Textbooks

\*65. SHRI JITENDRA PRASAD: SHRIMATI KISORI SINHA:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are contemplating review of text books particularly in History and Languages at all levels of education under overall guidance of the Central Government;

- (b) if so, the salient features of the proposal; and
- (c) the time by which the same will be implemented?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND COCIAL. WELFARE (SHRIMATI SHEILA KAUL): (a) to (c). All school textbooks in History and Languages prescribed/recommended in the States/Union Territories are proposed to be reviewed from the national integration angle, before the commencement of the academic session 1982-83. The review is being undertaken on a decentralised basis under the overall guidance of the Government of India and according to guidelines prepared by NCERT.

As regards books prescribed by Universities for different sources of study, UGC has written to the Vice-Chancellors of all the Universities to take appropriate action in the matter.

The main object of the review is to eliminate passages and approaches prejudicial to national integration as also to ensure incorporation of information which will promote national unity.

SHRI JITENDRA PRASAD: It is mentioned in the answer of the hon. Minister that a review of History and Language Text-books is proposed from the national integration angle and also national unity. I would like to ask what are the selient features of this review which will promote national unity.

SHRIMATI SHEILA KAUL: The salient features are that all Textbooks of History and Languages should be reviewed from the national integration angle. The main object of the review is to eliminate passages and approaches prejudicial to national integration. The review will be by the States and the Union Territories to introduce uniformity and to give guidelines prepared by the N.C.E.R.T. There will be a

Steering Committee at the national level and at the State level to ensure objective evaluation. This will be done in the State level also. The N.C.E.R.T. will develop guidelines, as I said, for prescription of text-books. So, such reviews in future will be undertaken for prescribing these text-books.

SHRI JITENDRA PRASAD: Sir, in her reply, she says that review is already taking place. Is the Government contemplating to have one national language throughout the country to promote national integration? If so, the details thereof, if not, the reasons thereto.

SHRIMATI SHELIA KAUL: Do I understand that the question asked by you is: whether there should be one language for the national integration.

SHRI JITENDRA FRASAD: Yes, Madam. For the national integration is the Government proposing to have one national language throughout the country. (Interruptions)

SOME HON. MEMBERS: No, no.

SHRIMATI SHEILA KAUL: We have the three language formula.

SHRIMATI KISHORI SINHA: I want to know from the hon. Minister if the Central Government has received any representation from the Delhi University teachers against the exclusion of History books of eminent Indian Historians like Dr. R. C. Maumdar from the syllabous of B.A. History Honours Course?

If so, what action has been taken by Government to prevent the exclusion?

SHRIMATI SHEILA KAUL: Sir, I am sorry I will not be able to give a reply just now. I need some time. I have to find this out.

DR. SUBRAMANIAM SWAMY: First of all, may I congratulate her on taking an indpendent charge of the Education Ministry?

MR. SPEAKER: You always give this congratulation without giving a party.

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DR. SUBRAMANIAM SWAMY: She has to give us-not me. I also recommend that she should be promoted to the Cabinet Minister seeing the quality of the other partymen. (Interruptions) Anyway, the question is about the review of History and Language Text-books I would like to know this. When we talk of national integration, I want to know whether we recognise that there are two kinds of hiases—one communalist is and the other is the Marxist bias (Interruptions) There is a Markist bies involved. I do not know why the Marxists get unhappy whenever I speak? Anyway, Sir, it has been brought to the knowledge of the Government a number of times that our Indian Freedom Movement is being distorted in our History Book as being inspired by the Communists and not by Mahatma Gandhi and other nationaist leaders. In this House this matter had come up. Now, I am surprised that the Minister says that she does not know this. I want to know whether the Minister first accepts that there are two kinds biases—one is the communalist bias and the other is the Marxist bias. I want to know whether the Government will examine both these

SHRIMATI SHELIA KAUL: Sir, we have not only to examine one or two have not only to examine one or two deal with communal regional, racial, caste and obscurantist biases. So, we have to deal with so many of these bieses.

AN HON. MEMBER: Including subramaniam Swamy!

श्रीमती विद्या चतुर्वे हो : क्या भारत जरकार का ऐसा कुछ विचार है कि हायर मैं केंडरी तक की शिक्षा को वह अपने हाण में ले ले और उनका स्तर एक जैसा मारे भारत में हो ताकि कन्या कुमारी में लेकर काश्मीर तक और कच्छ से लेकर काम रूप तक शिक्षा में एकरूपता आ सके? क्या हाण्य सैंकंडरी तक की शिक्षा इस दृष्टि से वह अपने हाथ में लेने का विचार स्वार रही है ताकि शिक्षा के स्तर में और

पाठ्य पुस्तक में एकरूपतकों मा सके।
भने ही कालेजों मौर यूनिवर्सिटियों
में इस प्रकार की एकरूपता न लाएं
लेकिन हायर सैंकंडरी तक की शिक्षाभी
उनकी पाठ्य पुस्तकों में एकरूपता लाने
के लिए म्रॉर महंगीं सस्ती कानवेंट नारकानवेंट तब का स्तर एक समान हो जाए
इसके लिए हायर सैंकंडरी तक की शिक्षा
को म्राप म्रपने हाथ में लेने का विचार
कर रहे हैं?

श्रीमती शीला कौल : एक ब्रहुत सुन्दर सवाल माननीय सदस्या ने पूछा है कि ग्रपने हाथ में हायर सैकेडरी शिक्षा को ले रहे हैं ताकि बाद में चक्कर ठीक रहे। बहत से लोगों की राय है कि एक समान टैस्ट बुक्स बननी चाहिये लेकिन इस में मृतैनिमिटी नहीं है । सब नहीं चाहते हैं। कुछ चाहते है ऐसा हो और कुछ नहीं चाहते हैं। सब चाहे तो वही डैमोक्रेसी में करना पड़ता है। टैस्ट बुक्स के बारे में प्रोपोजल बहुत सिगनिफिकेट है नैशनल इंटेग्रेशन के लिए। ग्रगर कौमन टैवस्ट बुक्स हो जाएं तो नैशनल इंटैग्रेशन में बड़ी मदद मिलेगी। एक नैशनल कां र्नेस द्यान टैस्ट बुक्स होने वाली उस में हम यह प्रोपोजल ग्रगर ग्राप लोग इजाजत देंगे तो रख देंगे।

नुष्ठ माननीय सदस्य खड़े हुए। ग्रम्थका महोदम. इस पर ग्राप हांफ एन ग्रावर ले लें। श्री शाम्त्री।

श्री राजनाथ कोनकर शास्त्रो: थे राष्ट्रीय एकना के संदर्भ में प्रशन् पूछ रहा हूं। पिछली सात जुलाई को एक बैठक हुई थीं। उस में भी यह महत्व-पूर्ण सवाल उठा था। प्रायः केन्द्रीय विद्यालयों भीर कानवेंट स्कूलों में दर्जी एक भीर दो की जो पाठ्य पस्तर्के हैं, पाठ्य कम हैं, वे दूसरे भ्राम स्कूलों से बिल्कुस सलग हैं। इन स्कूलों में बाल

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कक्षाच्यों तक में कैट रैट, रनिंग, कमिंग टाइप के वर्ड जे सिखाए जाते है जो उनकी समझ में नहीं माते है। उसको ए बी सी डीन पढ़ा कर के कैट रैट म्रादि मब्द पढाए जाते है। जब ग्राप पाठ्य कमों को सुधारने की बात कर रहे हैं तो क्या ग्राप ऐसे भी निर्देश देंगे कि इस प्रकार के कठिन जो पाठय कम हैं जो बाल कक्षाम्रों में केन्द्रीय विद्यालयों तक में रखे गए हैं उन में भी समानता लाई जाए, एकरूपता लाई जाए?

श्रीमती शीला कौल: एक सिस्टम होता है जिस में ए बीसीन पढ़ा कर कैट रैट पढाते है भीर इसकों कहते है ल्क एण्ड सी (देखो और पढ़ों)। इसके बाद फिर ए बी सी डी पढाई जाती है। यह एक सिस्टम है जिस को वे फालो कर रहे हैं।

(कुछ माननीय सदस्यों के खड़े होने पर।)

**ब्रध्यक्ष महोदयः** श्राप बैठिये, हाफ़ ऐन क्रावर दुंगा I will allow Half-an-hour discussion on this

## Agitation by all India Central Government Health Scheme Employees Associafion

\*66. DR. SARADISH ROY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the aftention of Government has been drawn towards the agitation of the All India Central Government Health Scheme Employees Association from 1st July to 31st July,
- (b) if so, what are the demands of Central Government Health Scheme employees; and
- (c) the steps taken by Government to fulfil their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRI NIHAR RAN-JAN LASKAR): (a) The All India Central Government Health Scheme Employees Association which is not recognised, has addressed letters to the -Central Government Health Scheme

authorities putting with various cemands.

Government are (b) and (c). The always alive to the needs of the Central Government Health Scheme employees and action is taken as and when required.

DR. SARADISH ROY: The first demand of the Association is recognition of the Association. It is evident that it is not recognised. Therefore there is no need for the Government to say that it is not recognised.

Now, my question is this: In view of the fact that this Association represents a major section of the employees there, may I know whether the Government will consider recognising this Association?

In the second part of the reply, the Minister has stated that they are alive to the needs of the employees. So. may I know whether their demands for recognition will be examined by the Central Government or not?

SHRI NIHAR RANJAN LASKAR: I have already stated that this Association is not recognised. But, even so, this does not stand in the way of discussing the natural demands of the employees. And in fact, our officials met the Association members recently and as far as the question of recognition of this Association is concerned, we have already discussed this matter in our Ministry and now it is under discussion in the Department of Personnel and Administrative Reforms for giving their advice. So, it is under active consideration.

DR. SARADISH ROY: There are nearly 11 demands which are some burning demands of these employees. Some of the employees were not paid their salaries for 22 days in 1978 in Allahabad. 26 days wages were not paid to some Pharmacists during 1978 Janata regime. Will the Government consider the demand for payment of arrears of wages of these employees which were not paid earlier during the Janata regime?

SHRI NIHAR RANJAN LASKAR: In this regard the Government's policy decision of 'No work, no pay' has been followed in this case also.